

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

144(ND)2012

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2019

NAME OF THE COMPANY: M/s. Pitambara Books Pvt. Ltd. V/s. M/s. Fortune Developers International Pvt. Ltd &Ors.

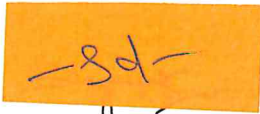
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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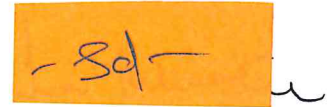
Present: Mr. Arun Saxena and Mr. Shivam Mishra, Advocates for the Petitioner
Mr. B. Patnaik, Advocate for the Respondent

ORDER

Renotify this case for arguments on 20th November 2019.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)